

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6207
ANSWERED ON:05.05.2015
AGRICULTURE IN CONCURRENT LIST
Mahato Shri Bidyut Baran;Singh Shri Abhishek

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Commission on Farmers had recommended for transfer of agriculture/agricultural education from the State List to the Concurrent List of the Constitution;
- (b) if so, the details thereof; and
- (c) the follow-up action taken by the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) to (c): The National Commission on Farmers had recommended inclusion of Agriculture in the Concurrent List. Several State Governments had expressed reservation on placing agriculture in the Concurrent List. Hence it was not accepted.